

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:458
ANSWERED ON:16.05.2006
FUNDS FOR CONSTRUCTION OF ASHRAM SCHOOLS
Bhagora Shri Mahavir;Nayak Shri Ananta

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds released for construction of ashram schools, residential schools and boys/girls Hostels for tribal students in tribal sub-plan area during the last three years and current year, State-wise, Scheme wise;
- (b) the number of hostels/boarding schools/ashram schools at present, State-wise;
- (c) whether the Union Government has received proposals from the State Governments for establishment of residential Schools and hostels particularly for girls in tribal areas during the last three years and current year;
- (d) if so, the details thereof, State-wise;
- (e) the number of proposals cleared /pending for consideration at present; and
- (f) the time by which the pending proposals are likely to be cleared?

Answer

MINISTER OF TRIBAL AFFAIRS (P. R. KYNDIAH)

(a) Under the scheme of Ashram Schools grant- in- aid for construction is released for the Tribal Sub Plan Area, whereas under the schemes of Residential Schools and Boys/Girls Hostels, grant-in-aid is released for tribal children anywhere in the State/UT as per the requirement of the State Government/UT. Details of the grants released during the last three years for construction are at Annexure I. No funds have been released in the current year.

(b) There is no scheme of boarding schools apart from the above. The number of Hostels, Ashram Schools and Residential Schools sanctioned state-wise is at Annexure-II.

(c) Proposals have been received during the last three years from the State Governments for establishment of Residential schools and hostels under the schemes of Eklavaya Model Residential Schools and Boys/Girls Hostel, both of which are combined schemes for girls and boys. No proposals have been received in the current year.

(d) & (e) All proposals which were received complete in all respects have been sanctioned. State-wise break up is given at Annexure -III. No proposal complete in all respects is pending for sanction.

(f) Does not arise.

Annexure-I

Annexure to reply to part (a) of Lok Sabha Starred Question No.458 for 16.5.2006.

Name of Scheme: Establishment of Ashram Schools in TSP areas.

(Rs. in lakhs)

S. No. Name of State 2003-04 2004-05 2005-06

1.	Andhra Pradesh	380	Nil	Nil
2.	Gujarat	Nil	86.49	200.00
3.	Madhya Pradesh	Nil	300.00	200.00
4.	Maharashtra	Nil	86.00	50.00
5.	Karnataka	Nil	77.51	150.00
6.	Tripura	50.000	Nil	Nil
7.	Uttaranchal	217.00	Nil	Nil
	Total	647.00	550.00	600.00

Grant-in-aid (Non-Recurring) released to various States for construction of Eklavya Model Residential Schools:

(Rs. In Lakhs)

S. No. Name of the States 2003-04 2004-05 2005-06

1	Andhra Pradesh	100.00	100.00	
2	Gujarat	1000.00		
3	Jammu & Kashmir	50.00	50.00	
4	Karnataka	100.00		
5	Madhya Pradesh	285.58	254.794	300.00
6	Orissa	100.00	360.21	739.79
7	Sikkim	100		
8	Tamil Nadu	100.00		
9	West Bengal	250.00	350	200.00
10	Arunachal Pradesh	105.44		
11	Mizoram	150		
12	Jharkhand	400.00		
13	Uttranchal	50.00	50	
	TOTAL	835.58	1315.00	3045.23

Name of Scheme: Boys/Girls Hostel for STs.

(Rs. in lakhs)

S. No. Name of State 2003-04 2004-05 2005-06

1	Andhra Pradesh	277.00	Nil	Nil
2	Arunachal Pradesh	Nil	20.50	21.44
3	Gujarat	Nil	67.70	Nil
4	Himachal Pradesh	Nil	Nil	108.18
5	Jharkhand	817.60	98.86	Nil
6	Karnataka	150.00	120.00	86.00
7	Madhya Pradesh	Nil	300.00	724.00
8	Maharashtra	Nil	242.04	194.46
9	Manipur	49.84	Nil	142.70
10	Nagaland	150.00	151.00	116.52
11	Orissa	41.46	Nil	Nil
12	Tripura	50.00	Nil	Nil
13	W.B.	47.76	Nil	6.71
14	JNU/IIT, Delhi	230.62	234.88	64.21
15	Panjab University, Chandigarh	Nil	65.12	100.79
	Total	1814.50	1300.00	1565.00

Annexure-II

Annexure to reply to part (b) of Lok Sabha Starred Question No.458 for 16.5.2006.

Details of hostels, Ashram Schools and Eklavya Model Residential Schools, State-wise.

S. No. Name of State/UT Number of Hostels Number of Ashram Schools Number of Model Residential Schools Number of Eklavya Residential Schools

1.	Andhra Pd.	169	85	8
2.	Assam	217	2	2
3.	Gujarat	71	126	10
4.	Himachal Pd.	13	0	1
5.	Daman & Diu.	4	1	0
6.	D & N Haveli	10	0	0
7.	Kerala	39	18	2
8.	Madhya Pd.	236	292	12
9.	Manipur	21	2	3
10.	Maghalaya	66	0	2
11.	Orissa	153	28	10
12.	Rajasthan	179	2	7
13.	Tamil Nadu	15	21	2
14.	Tripura	37	10	3
15.	Uttar Pradesh	10	10	1
16.	West Bengal	28	0	7
17.	J & K	9	0	2
18.	Karnataka	45	29	4
19.	Maharashtra	32	145	4
20.	Mizoram	0	0	1

21. Bihar	6	0	0
22. Nagaland	8	0	3
23. JNU/IIT Delhi	3	0	0
24. Jharkhand	50	0	4
25. Arunachal Pd.	7	0	1
26. Panjab University, Chandigarh	0	0	0
27. Chhatisgarh	1	46	8
28. Uttranchal	10	1	
29. Sikkim	0	0	2
Total	1431	827	100

Annexure III

Annexure in reply to part (d) & (e) of Lok Sabha Starred Question No. 458 for 16.05.06

Number of Boys/Girls Hostels sanctioned during last three years

S. No.	Name of State	Number of Hostels		
		2003-04	2004-05	2005-06

1 Andhra Pradesh	23	-	-
2 Arunachal Pradesh	-	Arrear#	1
3 Gujarat	-	Arrear#	-
4 Himachal Pradesh	-	-	Arrear#
5 Jharkhand	4	18	-
6 Karnataka	12	Arrear#	5
7 Madhya Pradesh	-	Arrear#	Arrear#
8 Maharashtra	-	11	Arrear#
9 Manipur	2	-	6
10 Nagaland	2	2	2
11 Orissa	1	-	-
12 Tripura	2	-	-
13 W.B.	3	-	1
14 JNU/IIT, Delhi	Arrear#	Arrear#	Arrear#
15 Panjab University, Chandigarh	-	2	Arrear#
Total	49	33	15

Grants released during the year as arrear grants for the hostels already sanctioned during the previous years.

Number of Eklavya Model Residential School sanctioned during last three years

S. No.	Name of State	Number of Residential School		
		2003-04	2004-05	2005-06

1 Andhra Pradesh	2	-	-
2 Jammu & Kashmir	1	-	-
3 Gujarat	-	-	2
4 Karnataka	-	-	1
5 Madhya Pradesh	-	-	3
6 Sikkim	-	-	1
7 Tamil Nadu	-	-	1
8 Uttaranchal	1	-	-
9 West Bengal	-	-	2
Total	4	-	10